

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 08th November, 2017
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 139/2017(CZ)	Villager's of Village Jobdinagar & 14 Ors. Vs State of Madhya Pradesh	Dr. M.S. Kachhawa, Adv.	
2.	Original Application No. 140/2017(CZ)	Kuber Swayam Sevi Sansthan through it's President Vs Union of India & 23 Ors.	Mr. Surender Singh Hooda, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in